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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.857/252/HDB/2018
NAME OF THE COMPANY	Shamshad Ahmed & Memar Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Shamshad Ahmed & Memar Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Solar Parks (India) Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SHAIK GOUSE	PCS	SRGOUSE@GMAIL.COM 98484 62803	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission.

PCS for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Issue notice to RoC Hyd. Counsel to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 12.09.2018.

  
Member(Judl)